

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(IB).No. 807/KB/2018  
CA(IB).No. 365/KB/2018  
Misc. A. No. 220/KB/2018  
Misc. A. No. 674/KB/2018  
Misc A.No. 847/KB/2018  
C.P.No.173/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Berger Paints India Ltd.-Versus-Precision Engineers & Fabricators Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ishani Sanjivta }  
 2. Ananya Chatterjee } Advocate for Financial  
 Creditors in CA (IB) No. 365/KB/2018  
 Adv. 17/9/18

1. A Mitra Cr Adv.  
 2. A Roy Adv  
 3. Debraj Sahu Adv  
 4. R Upadhyay } Adv.  
 Company  
 Ex-KA  
 Rajesh Upadhyay 14/9/18  
 Adv. 14/9/18

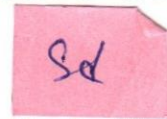
1) MR. RAMESH. CH PRUSTI, ADV } UBOI  
 2) MS. MANJHI KABI, ADV } Financial  
 condition  
 Ram Mohan Adv. 14/9/18

1. MANJU BHUTERIA, Adv }  
 2. URMILA CHAKRABORTY, Adv. } Adv. Bak  
 3. S.K. BANERJEE, Adv } Applies in  
 M.P. 220 of 2018.  
 15/9/18

**ORDER**

Ld. Counsel for Financial Creditor in CA(IB)No.365/KB/2018, Ld. Counsel for Company, for UBOI(Financial Creditor), for Axis Bank in Misc. A. No.220/KB/2018 and Ld. Ex- Resolution Professional are present.

For want of time, adjourned for hearing on 09/10/2018 at 12 O' Clock.

A red rectangular stamp with a white border, containing the handwritten signature 'Sd' in black ink.

Member (J)